

ÄITEM No.MM-3 Court No.6 SECTION -X

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

SLP(C) No.19185/2006

Swami Shankaranad (d) By Lrs. Petitioners

VERSUS

Mahant Sri Sadguru Sarnanand & Ors. Respondent s

Date: 24.4.2008 :This matter was mentioned today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA
HON'BLE MR. JUSTICE LOKESHWAR PANTA

For Petitioner(s) Mr.Atish Dipankar, Adv.

For Respondent (s)

UPON being mentioned the Court made the following
ORDER

List in the second week of May, 2008.

[Meenu Sethi] [Pushap Lata Bhardwaj]
Court Master

Court Master

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